

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No.161 of 2014

Dated : 17th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Uttam Galva Steels Ltd. Appellant(s)
Versus
Maharashtra State Electricity Transmission Co. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Abhishek Khare and
Mr. M. G. Ramachandran

Counsel for the Respondent (s) : Mr. M. Y. Deshmukh

ORDER

Post this appeal for hearing on **07th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh